

F.No. 01(03)/Roster/CESTAT/2025/Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.08.2025

ORDER NO. 155 of 2025 (REVISED)

Hon'ble President is pleased to partially modify the roster order no. 102 of 2025 for **CESTAT, New Delhi** on **25.08.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 25.08.2025	Hon'ble Mr. Justice Dilip Gupta, President	Chamber Work
	Dr. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Customs and Excise Division Bench matters
	Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Service Tax Division Bench matters

Note:

1. In the event of non sitting of the Division Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar